

measures were taken by our Government to apprise all friendly countries of the matter that was going on between the two countries—particularly by means of pamphlets, maps, etc.—so as to enlist their support and sympathy for our case and, secondly, are there reasons to apprehend that there are secret clauses in this agreement between Pakistan and China?

Shri Jawaharlal Nehru: The fact that we placed this matter before the Security Council was an attempt on our part not only to reach the Security Council but all the members thereof. They are perfectly aware of it.... (Interruptions).

Shri Hari Vishnu Kamath: Did our Missions abroad issue maps, etc.?

Shri Jawaharlal Nehru: I could not give whether this was done. But there was no need. Before we knew the details of the clauses and detailed terms of the agreement, it could not have been done. But the major fact remains that this is part of Jammu and Kashmir State which has been in occupation by the Pakistan Government and they are agreeing to a treaty on this illegally occupied border. That is a major fact. Whether you show it on a map or not, it does not carry one very further.

Shri Hari Vishnu Kamath: But one will understand it better.

Shri Jawaharlal Nehru: We did not know till yesterday what the exact position was.

Mr. Speaker: Papers to be laid.

Shri Hari Vishnu Kamath: Sir, the second part of my question remains unanswered

Shri Priya Gupta (Katihar): Sir, I rose thrice but I have not been called.

Mr. Speaker: His name was called but he did not stand up.

Shri Priya Gupta: I was in the process of standing up....

Mr. Speaker: In that process he took too long.

श्री बागड़ी : मेरे सवाल का प्रधान मंत्री जी जवाब देना चाहते थे कि पंचशील पर इसका क्या असर पड़ा है ?

अध्यक्ष महोदय : उस सवाल की मैं ने इजाजत नहीं दी । इस वास्ते प्रधान मंत्री साहब जवाब नहीं दे सकते ।

Shri Hari Vishnu Kamath: Sir, may I again point out that the second part of my question has not been answered. If you rule it out for any reason, it is all right.

Mr. Speaker: Papers to be laid.

Shri Hari Vishnu Kamath: Have you ruled it out, Sir?

Shri Priya Gupta: Sir, I want an opportunity. Is it not the privilege of a Member..... (Interruptions).

Mr. Speaker: There is no privilege at all. Simply because a Member's name is bracketed, he does not get a right nor is an interest created that he must be given an opportunity.... (Interruptions.) Then again, I called him; he did not stand up and then I called the next Member. Papers to be laid on the Table.

12.29 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT ON WORKING AND ADMINISTRATION OF COMPANIES ACT

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): Sir, I beg to lay on the Table a copy of Annual Report on the working and administration of the Companies Act, 1956, for the year ended the 31st March, 1962 under section 638 of the Companies Act, 1956. [Placed in Library. See No. LT-901/63].